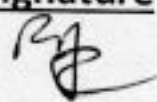


Allahabad Bench

CA No. 102/2019 in
CP No.(IB) 211/ALD/2017ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.05.2019NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing
Instruments India Pvt Ltd

SECTION OF I & B CODE: 60(5) & 18(1) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	PCS	RP. Present	
<u>2.</u>				

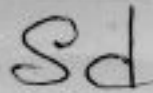
CA NO. 102/2019 in CP No. (IB) 211/ALD/2017

Ms. Babita Jain, PCS for the RP is present.

The Registry is hereby directed to issue a formal notice to the Respondent including the Member of Suspended Management and Member of COC that apart a copy of this proceeding alongwith the petition be communicated to the Director of enforcement so as to invite their response on the present petition.

List the matter on 9th July, 2019.

Dated: 27.05.2019

SAROJ RAJWARE,
MEMBER (T)Typed by:
Shubham Kr. Singh
(PS)H.P. CHATURVEDI,
MEMBER (J)